

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-101
IB-927/ND/2020

IN THE MATTER OF:

Imagine Pictures Pvt Ltd.

....Applicant

SECTION

U/s 10 IBC Code 2016

Order delivered on 22.09.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. K.M. Gupta, Advocate
For the Respondent : Mr. Ravi Sharma, Advocate

ORDER

After some arguments, Ld. Counsel for the petitioner seeks time to convince us on the point what is the date of default and whether the amended section 10 A IBC is applicable in this case or not? **List on 06.10.2020.**

-Sd-

(K.K. VOHRA)
MEMBER (T)

-Sd-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)